

“OFFICE ORDER”

In supersession of earlier Office Order No.HHC/Admn.1(18)/78-VII-6950-53, dated 16.4.2003, Hon'ble the Chief Justice has been pleased to grant the facility of accredited correspondence to Shri Kulbhushan Khajuria, Advocate of this High Court for the purpose of looking into the records of the case files in the High Court as also in the Subordinate Courts located at Shimla so that effective reporting of the decision is carried out for **Dainik Savera Publication**, subject to the following conditions:-

1. He will be entitled as Legal correspondent to only one free copy of the Judgement/order/cause list on behalf of **Dainik Savera Publication**, for reporting purposes
2. He shall while in court precincts be in a formal dress, in a manner befitting the décor of the Court and displaying prominently his accreditation card.
3. Whenever he leaves the Press/Agency/Organization which he is representing and joins another Press/Agency, he may not be extended the privileges of an accredited press representative, unless he seeks fresh accreditation by making appropriate application, in accordance with the norms.
4. The accreditation can be withdrawn at any time without assigning any reason.

BY ORDER

14341-51

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XV- Dated: Shimla, the 2nd June, 2016

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. The District and Sessions Judge, Shimla with a request to circulate the aforesaid office order in all the subordinate Courts located at Shimla;
3. The District and Sessions Judge(Forest), Shimla/Additional District and Sessions Judge, Shimla.
4. The Secretary/Private Secretary/P.A.s to the Registrar General/Registrar(Vigilance)/Registrar(Rules)/Registrar (Judicial)/Registrar(Administration)/District & Sessions Judge(Leave/Training Reserve)/Registrar(Establishment), & CPC;
5. Secretaries to the Hon'ble Judges;
6. All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/ Court Masters;
7. All the Section Officers/Private Secretaries/Chief Librarian;
8. Incharge Copying Branch of this High Court
9. Shri Kulbhushan Khajuria, Advocate, High Court of Himachal Pradesh, Shimla
10. The Section Officer(Computer), High Court of Himachal Pradesh, Shimla – 171 001. He is requested to upload the above Office Order on the website of the High Court.
11. Guard File.

(From Sl. No.1 to 11 High Court of H.P., Shimla.)


Assistant Registrar (Estt.)